

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Adithi Narayan V.

Counsel for Respondent

[Signature]

2. B. Giridhara Rao
R. Sabana.

Counsel for the Petitioner

[Signature]

ORDER

Counsels representing both the parties are present and stated that the settlement talks between the parties are in progress. They prayed for time to make submissions in relation to the outcome of the settlement talks. Time is extended at request. Put up on 04.01.2018.

-Sdr-
S Vijayaraghavan
Member (Technical)

-Sdr-
K Anantha Padmanabha Swamy
Member (Judicial)